

and admit all motions received till tomorrow morning before the House meets.

Mr. Speaker: I will do that.

12.55 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table the Indian Tariff (Second Amendment) Bill, 1963 passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 16th December, 1963.

Sir, I lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following twelve Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 16th December, 1963:—

(1) The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1963.

(2) The Textiles Committee Bill, 1963.

(3) The Administrators-General Bill, 1963.

(4) The Specific Relief Bill, 1963.

(5) The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1963.

(6) The East Punjab Ayurvedic and Unani Practitioners (Delhi Amendment) Bill, 1963.

(7) The Preventive Detention (Continuance) Bill, 1963.

(8) The Unit Trust of India Bill, 1963.

(9) The Companies (Amendment) Bill, 1963.

(10) The Central Boards of Revenue Bill, 1963.

(11) The Banking Laws (Miscellaneous Provisions) Bill, 1963.

(12) The Delhi Development (Amendment) Bill, 1963.

12.56 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1963-64.

The Minister of Railways (Shri H. C. Dasappa): Sir, I beg to present a Statement showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1963-64.

CONSTITUTION (SEVENTEENTH AMENDMENT) BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

Shri S. V. Krishnamoorthy Rao: Sir, I beg to move:

"That the time appointed for the presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India, be further extended upto the 31st March, 1964."

Mr. Speaker: The question is:

"That the time appointed for the presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India, be further extended upto the 31st March, 1964."

The motion was adopted.